

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**WINSOME YARNS LTD.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with CIN/ LLP No.	Name – Winsome Yarns Limited CIN - L17115CH1990PLC010566
2	Address of the registered office	Basement SCO No. 13-14-15, Sector- 34A, Chandigarh - 160022
3	URL of website	www.winsomeyarns.com
4	Details of place where majority offixed assets are located	<b>Plant 1: Winsome Yarns Ltd. Derabassi Works:</b> Vill Kurawala, Barwala Road Derabassi, Dist. Patiala ( Punjab), India <b>Plant 2: Winsome Knitwear Works:</b> B-58, Phase VII Industrial Area, Mohali, Punjab, India,160059 <b>Hydro Power Plants</b> 5 mini hydro Power Plants in Ludhiana
5	Installed capacity of main products/ services	Information can be sought by sending request at <a href="mailto:winsome@primusresolutions.in">winsome@primusresolutions.in</a> or <a href="mailto:sanjay@sgaindia.in">sanjay@sgaindia.in</a>
6	Quantity and value of main products/ services sold in last financial year	Information can be sought by sending request at <a href="mailto:winsome@primusresolutions.in">winsome@primusresolutions.in</a> or <a href="mailto:sanjay@sgaindia.in">sanjay@sgaindia.in</a>
7	Number of employees/ workmen	No of employees-124 No of Workmen-294
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request <a href="mailto:winsome@primusresolutions.in">winsome@primusresolutions.in</a> or <a href="mailto:sanjay@sgaindia.in">sanjay@sgaindia.in</a> . Audited Financial Statements are available at www.winsomeyarns.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request <a href="mailto:winsome@primusresolutions.in">winsome@primusresolutions.in</a> or <a href="mailto:sanjay@sgaindia.in">sanjay@sgaindia.in</a>
10	Last date for receipt of expression of interest	March 6 <sup>th</sup> , 2024
11	Date of issue of provisional list of prospective resolution applicants	March 16 <sup>th</sup> , 2024
12	Last date for submission of objections to provisional list	March 21 <sup>st</sup> , 2024
13	Date of issue of final list of prospective	March 31 <sup>st</sup> , 2024

	resolution applicants	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 21 <sup>st</sup> , 2024
15	Last date for submission of resolution plans	April 20 <sup>th</sup> , 2024
16	Process email id to submit EOI	winsome@primusresolutions.in




**Sanjay Gupta**

**Interim Resolution Professional  
Winsome Yarns Ltd**

**IBBI Reg. No.: IBBI/IPA-002/IP-N00982-C01/2017-2018/10354**

**Date: February 20<sup>th</sup> 2024**

**Place: New Delhi**